



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉईंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.:SAT/Admn./2020-21/1460

Date : 02-12-2020

NOTICE

It is notified for the information of the Advocate and parties appearing in person that as per the directions of the Hon'ble Presiding Officer, SAT, all cases listed for physical hearing from **December 16, 2020** onwards shall be taken up for virtual hearing through video conferencing system until further orders. Video conference access instructions will be communicated to the concerned Advocate/parties. Therefore, all Advocates/parties appearing in person are required to email a scanned copy of the memorandum of appeal, exhibits/annexures at the Tribunal's email id: registrar-sat@nic.in. The said appeals should be complete in all aspects namely, affidavit, court fees, etc. Physical copies of the memo of appeal, reply, rejoinder, etc. will be filed as and when the Tribunal starts functioning and within the time prescribed by office/Tribunal. All stakeholders may kindly note that there will be no automatic adjournment of cases.

This circular supersedes all previous circulars.

By order,

Assistant Registrar, SAT